

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No.1776 of 2020**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**  
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**Order No.03**

**Date: 09.07.2020**

This case is taken up through video conferencing.

Dr. Ashok Kumar Singh, learned counsel for the respondent-  
Jharkhand State Food & Civil Supplies Corporation Limited, Ranchi,  
prays for and is allowed two weeks' time to seek instructions and file  
counter affidavit.

Mr. M. K. Roy, learned counsel for the petitioner, submits that  
he has already removed the defect(s), as pointed out by the office.

Office to verify the same.

Put up this case under the heading "**For Admission**" on 28<sup>th</sup>  
July, 2020.

*Sanjay/*

**(Rajesh Shankar, J.)**